THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong the 28th August, 2025

No.HCM.II/133/2019-Rect/110. The Hon'ble the Chief Justice is pleased to re-constitute an Interview Board for the purpose of assessing the suitability of candidates for the post of Law Clerk-cum-Legal Research Assistant in the High Court of Meghalaya, Shillong on the 28th & 29th August, 2025 comprising the following members of this High Court:

- 1. Hon'ble Mr. Justice H.S. Thangkhiew,
- 2. Hon'ble Mr. Justice B. Bhattacharjee,
- 3. Smti. A.M. Pariat, Registrar (Judicial Service).

REGISTRAR GENERAL

Memo No.HCM.II/133/2019-Rect/110-A Dated 28th Aug., 2025 Copy to:

- 1. The Registrar cum- PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
- 3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
- 4. The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
- 5. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.
- 6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information and necessary action.
- 7. The Joint Registrar (Listing)-cum-OSD to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information.

- 8. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 9. Notice Board.

10. Office file.

REGISTRAR GENERAL

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